

(e) A total of 133 families were land affected out of which 85 families only needed displacement. Deposits were made with Karnataka State Government by Nuclear Power Corporation of India Ltd. (NPCIL) towards compensation for land and rehabilitation grant. NPCIL is also developing infrastructural facilities like roads, street lights etc. on the piece of land identified by State Government for relocating 85 displaced families. NPCIL has employed 132 persons from the land affected families.

#### **Norms for selection of artists for dances**

3069. SHRI K. RAMAMURTHEE TINDIVANAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the norms laid down for selecting artists for the National Programme of dances in Television;

(b) the number of the selected artists who are wives of the I. A. S. officers and who are in service or retired separately;

(c) the artists whose programmes had the privilege of repeat performance; and

(d) whether there is any age limit for these artist giving dance performances on television?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) Dance Artists graded 'A' and 'TOP' by the Central Dance Audition Board constituted by Doordarshan are featured in the National Programme of Dance.

(b) Since the selection is based on

gradation and quality performance, the relationships of the artists are not relevant.

(c) Artists are selected on rotation as per the programme requirements. According to Doordarshan, no programme has been repeated in the National Programme of Dance from July, 1990 to July, 1991.

(d) Though an individual is eligible for audition only after reaching 16 years of age, Doordarshan programmes also feature young talented children. There is no any upper age limit for giving performance on television.

#### **Profit Making Public Sector Undertakings**

3070. SHRI PRAKASH V. PATIL :  
SHRI YASHWANTRAO PATIL :  
SHRI GURUDAS KAMAT :

Will the PRIME MINISTER be pleased to state :

(a) the names of the Public Sector Undertakings which have earned profit during the last three years, year-wise; and

(b) the profit earned by each such undertaking during the above period, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) and (b) Names of the Central Public Sector Undertakings and the amount of net profit earned by each of them during the last three years i.e. 1987-88, 1988-89 and 1989-90 upto which period only the information is available, are given at pages 183 to 186 and S-48 to S-51 of Volume-I of Public Enterprises Sur-